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Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.1242/2002

Friday, this the 29th day of October 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri S. K. Naik, Member (A)

Shri Jarnail Singh
S/o Shri Sant Singh
Diesel Assistant under Loco Foreman
Delhi Sarai Rohilla
Delhi

(By Advocate: Shri B.S.Mainee)

...Applicant

Versus

Union of India through

1. The General Manager
Northern Railway
Baroda House,
New Delhi
2. The Divisional Railway Manager
Northern Railway
Bikaner (Rajasthan)
3. The Divisional Railway Manager
Northern Railway, Ambala Cantt.

...Respondents

(By Advocate: Shri M.K.Bhardwaj for Shri V.S.R.Krishna)

ORDER (ORAL)

Shri Shanker Raju:

Under the instructions from the applicant, Shri B.S.Mainee, learned counsel wants to withdraw the present application. Accordingly, OA is dismissed as withdrawn.

Secker
(S. K. Naik)
Member (A)

S. Raju
(Shanker Raju)
Member (J)

/anil/